

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-2172-JK (LD ) of 2026**  
**DATED:- 17 - 02 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Commissioner/Secretary to Government

No:-LAW-OIC/2/2026

Dated:- 17 - 02 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Jawad Murtaza Khan)**

Assistant Legal Remembrancer



**Annexure to the Government Order No:- 172 -JK(LD) of 2026 dated 17.02.2026.**

<b>S. No.</b>	<b>Case No. Titled</b>	<b>OIC</b>
1	WP(C ) 2641/2025 titled Peerzada Fayazullah .	<b>Smt. Neeru Chadha, Company Secretary</b>
2	WPC No. 2198/2022 titled M/S Rightway Construction Co. V/S UT of J&K and others	<b>Er. Narinder Kumar, Chief Engineer, R&amp;B Central Kashmir</b>
3	WPC NO:- 2598/2023 titled Abdul Hamid Awan V/S UT of J&K and others	<b>Er. Jawaid Iqbal, Executive Engineer, R&amp;B Tangdar,</b>
4	O.A No. 2062/2025 titled Rajnish Kumar Versus Union Territory of J&K and others	<b>Sh. Sanjay Anand, Executive Engineer, RS Pura,</b>
5	O.A. No. 225/2025 titled Shabir Ahmed Batt Vs UT of J&K and Others.	<b>Er. Anil Kumar Mehra, Executive Engineer, R&amp;B Division, Doda</b>